

0-9-3/92
'A'

3

Serial No. of Order	Date of Order	Order with Signature
5	22.5.92	call on 22-7-92 for fixing a date of hearing. Vice-Chairman.
6	22.7.92	Call on 9.9.92 for fixing a date of hearing. Vice-Chairman.
7	9.9.92	Call on 12.10.92 for fixing a date of hearing. Vice-Chairman.
8	11.11.94	Adjourned to 1st week of December, 1994.
9	9.12.94	Adjourned to 1st week of January, 1995. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)
10	24-11-95	When the matter is taken up, Shri B.S.Tripathy, learned counsel for the applicants seeks permission to withdraw the Original Application. Permission granted. Original Application dismissed as withdrawn. Vice-Chairman Member (Admn.)